

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

OA No. 1297/99

New Delhi, this the 15th day of June, 1999

HON'BLE SHRI S.R.ADIGE, VICE CHAIRMAN (A)

21. Deep Kumar,
Ex. Constable No. 10619/DAP
s/o Shri Jasvir Singh,
R/o Qr. No. 262, New Police Lines,
Kingsway Camp, Delhi.Applicant

(By Advocate: Shri Sama Singh)

Versus

1. The Commissioner of Police,
Delhi Police Headquarters,
MSO Building, I.P. Estate,
New Delhi.

2. The Addl. Commissioner of Police (Genl. Admin.)
Delhi Police Headquarters,
MSO Building, I.P. Estate,
New Delhi.

3. The Dy. Commissioner of Police (Hqrs.)
Delhi Police Headquarters,
MSO Building, I.P. Estate,
New Delhi.Respondents

(By Shri Gauri Shankar, S.I., Departmental Representative)

ORDER (ORAL)

By Hon'ble Shri S.R.Adige, Vice-Chairman (A)

Shri Sama Singh, learned counsel for the applicant
invites my attention towards the respondents' order dated
10.6.1999, copy of which has been taken on record, allowing
the applicant to retain the premises in question till the
disposal of the appeal filed by him. Shri Sama Singh states
that in the light of the aforesaid order nothing further
survives in the OA.

2. The O.A. is accordingly dismissed as having
become infructuous. No costs.

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Ad. Pol. 92
(S.R.ADIGE)

Vice-Chairman (A)